

(2)
O.A.No.151 of 1989

Dated: 20.3.1989

Tribunal's Order:-

Heard Mr.S.R.Atre, learned advocate for the applicant and Mr.Chaudhari, Superitending Engineer (Co-ordination) i.e. respondent No.4 for respondents No.1 to 4. The applicant was promoted as Draughtsman Grade-I on 22.10.1983 and he was regularised as Draughtsman Grade-I on the approval of the Departmental Promotion Committee(DPC) by order dated 15.5.1985. By order dated 14.8.1988 the applicant is reverted to the post of Draughtsman Grade-II(Civil). The order shows that the reversion was made consequent on repatriation of Shri W.S.Olwe from Chukha Hydel Project, Bhutan.

2. Mr.Atre stated that one Shri A.P.Abraham is to retire on 31.3.1989 as Draughtsman Grade-I. Hence he requested that the applicant be posted in his place. Mr.Chaudhary could not say whether Shri Abraham is to retire on 31.3.1989. Hence we direct that the respondents No.1 to 4 shall post the applicant as Draughtsman Grade-I in the next vacancy which arises hereafter, ~~that~~ posting will however, be subject to the final out come of this case.

3. Respondents to file their reply on 19.4.89, with a copy to the applicant's advocate. As Mr. Chaudhary is present for respondents No.1 to 4 and as respondent No.5 Shri N.M.Jambule is present in person, notice to file reply on 19.4.1989 ~~is~~ be issued to respondent No.6 only.

4. Keep the case before the Registrar on that date for reply of the respondents.

M.Y.Priolkar
Member(A)

M.B.Mujumdar
Member(J)